

Rajasthan Legislative Assembly Secretariat (Recruitment And Conditions Of Service) (Amendment) Rules, 2008

[14 March 2008]

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In exercise of the power, conferred under Rule 4(2) of the Rajasthan Legislative.Assembly Secretariat (Recruitment and Conditions of Service) Rules, 1992 Hon'ble Speaker, Rajasthan Legislative Assembly (hereby issue the following order to make the amendments in the Schedule, namely: -

1. Short title and commencement :-

(a) These Rules may be called the Rajasthan Legislative Assembly Secretariat (Recruitment and conditions of Service) (Amendment) Rules, 2008. (b) They shall be deemed to have come into force on the 1st April, 2007.

2. Amendment in Schedule :-

(1) The existing serial Number 1, 2, 7, 10, 11, 12 and 16 and entries thereto under the heading "Rajasthan Vidhan Sabha Secretariat. Service" shall be substituted by the following:-

S. No.	Name of post	Method of recr- uitment and percentage	Minimum academic qualifications, experience for direct recruitment and qualifying service on next lower post and departmental test for promotion.	Next lower Post/ posts to be held for promotion	Criterion for promotion	Remarks
1	2	3	4	5	6	7
			In case of direct recruitment to the post, the candidate must be a person who is a law graduate and must be practicing			In case of direct recruitment, the post shall be filled in by inviting applications from eligible candidates and

1.	Secretary	(a) By deputation or transfer of an officer of Rajasthan Higher Judicial Services, Super time scale, (b) By direct recruitment	advocate/ pleader of atleast ten years standing should not be more than 40 years of age at the time of appointment. He should be particularly conversant with practice and procedure of a Legislative Assembly/ Council of any State in India or Parliament of India, and must have good knowledge of Constitutional Law.			selection shall be made by a committee consisting of Speaker. Deputy Speaker and one more person to be nominated by the Speaker. If need be, the Speaker may cause an examination/ test to be conducted for judging suitability of the candidates for the post. The syllabus for the examination/ test shall be as may be prescribed by the Speaker.
2.	Special Secretary	(a) By deputation or transfer of an officer of Rajasthan Higher Judicial Services, Selection scale (b)By direct recruitment	In case of direct recruitment to the post, same qualifications, age and experience as in the case of Secretary, but the practice as an advocate/Pleader would be minimum seven years.			In case of direct recruitment, the post shall be filled by inviting applications from eligible candidates and selection shall be made by a Committee consisting of Speaker, Deputy Speaker and Secretary. If Need be, the Speaker may cause an examination/ test to be conducted for judging suitability of the candidates for the post. The Syllabus for the examination / test shall be as may be prescribed by the Speaker.
7.	Section officer	100% by promotion	3 years experience on the post mentioned in column 5	Assistant	100% on the basis of seniority cum merit	Promotion to the post shall be made on the recommendation of a DPC to be constituted by the Speaker. For the purpose of judging suitability for the post the DPC will consider the APRs and other service

				Deputy Librarian. If Deputy		record of the incumbent.
10.	Library Officer	100% by promotion	5 years experience on the post mentioned in column 5	Librarian is not eligible and suitable for promotion to the post, the Assistant Research and Reference Officer With degree in library Science & 3 years experience shall be considered for promotion to the post of Library Officer	on the basis of merit and seniority cum merit in proportion of 50:50	Promotion to the post shall be made on the recommendation of a DPC to be constituted by the Speaker. For the purpose of judging suitability for the post the DPC will consider the APRs and other service record of the incumbent.
11.	Assistant Research and Reference Officer	100% by promotion	5 years experience on the post mentioned in column 5	Research Assistant	100% on the basis of seniority cum merit	Promotion to the post shall be made on the recommendation of a DPC to be constituted by the Speaker. For the purpose of judging suitability for the post, the DPC will consider the APRs and other service record of the incumbent.
12.	Editor of Debates / printing	100% by promotion	3 years experience on the post mentioned in column 5	Assistant Editor	On the basis of merit and seniority cum merit in proportion of 50:50	Promotion to the post shall be made on the recommendations of a DPC to be constituted by the Speaker. For the purpose of judging suitability for the post the DPC will consider the APRs and other service record of the incumbent
						(a) Promotion to the post shall be made on the

•	,	•	 (a) 5 years experience on the post mentioned in column 5 (b) In case of Direct recruitment Candidate must be a Law Graduate from any University established by law in India and must have had General English & Hindi as the subjects in the Degree Examination. 		recommendations of a DPC to be constituted by the Speaker. For the purpose of judging Suitability for the post the DPC will consider the APRs and other service record of the incumbent, (b) In case of Direct Recruitment, the post shall be filled in by inviting applications from eligible candidates and Selection shall be made on the basis of examination (syllabus to be prescribed by the Speaker) and interview by a committee consisting of Secretary, Special Secretary and one more officer to be nominated
1.	Reference Assistant	100% by direct recruitment	AS:		The post shall be filled in by inviting applications from eligible candidates and selection shall be made on the basis of examination (syllabus to be prescribed by the Speaker) and interview by a committee consisting of Secretary, Special Secretary and one more Officer to be nominated by the Speaker. The post shall be filled in by
					filled in by inviting applications from eligible

2. "Rai			Degree in Library Science from any University established by Law in India. 3 years experience of working in a library, preferable in a degree college library mber 2, 3, 4a and etariat Ministerial S			candidates and selection shall be made on the basis of examination (syllabus to be prescribed by the Speaker) and interview by a committee consisting of Secretary, Specia Secretary and one more Officer to be nominated by the Speaker. der the heading ed by the following
2.	Upper Divisional Clerk	100% by promotion	3 years experience on the post mentioned in column 5		On the basis of Seniority Cum merit	Promotion to the post shall be made on the Recommendations of a DPC to be constituted by the Speaker. For the purpose of judging suitability for the post, the DPC will consider the A.P.Rs and other service record of the incumbent.
3.	Lower Divisional Clerk / Proof reader/ Telephone Operator/ Teleprinter Operator /Bilingual typist	85% by direct recruitment and 15% by promotion	Graduate from any University established by Law in India.	Class IV employee of Rajasthan Vidhan Sabha Secretiariat	On the basis of Seniority cum merit	The post shall be filled in by inviting applications from eligible candidates and selection shall be made on the basis of examination (syllabus to be prescribed by the Speaker)and interview by a committee consisting of Secretary, Specia Secretary and one officer nominated by the speaker
4.	Senior Personal	100% by promotion	3 years experience on the post	personal Assistant	on the basis of Seniority	Promotion to the post shall be made on the recommendations of a DPC to be constituted by the Speaker. For the purpose of

	Assistant		mentioned in column 5		cum merit	judging suitability for the post, the DPC will consider the APRs and other service record of the incumbent.
6.	Stenogra- pher	50% by direct recruitment and 50%from amongst Upper Divisional Clerks/Lower Divisional Clerks/ Proof readers/ Telephone Operators/ Teleprinter Operators and Bilingual Typist in Rajasthan Legislative Assembly Secretariat	(a) (i) In case of direct recruitment candidate must be graduate from any University established by Law in India. (ii) On the basis of competitive examination held with the speed of 100 w.p.m. in shorthand and 30 w.p.m. in typing, (b) In case of selection from amongst staff the candidate must have been working as Upper Divisional Clerks/Lower Divisional Clerks/ proof reader/ Telephone Operator/ Bi- lingual Typist in Rajasthan Vidhan Sabha Secretariat and must have passed the qualifying examination.			(a) In case of direct recruitment the Post shall be filled in by Inviting applications from eligible candidates and selection shall be made on the basis of test in shorthand and typewriting as prescribed in the column 4. (b) In a particular year, if there in non availability of suitable person amongst U.D.C./ L.D.C./ Proof Reader/ Telephone Operator/ Teleprinter Operator/ Bi- lingual Typist post shall be filled up by direct recruitment
S			ry at S.No.17 unde llowing S.No. 18, namely	19 & 20 entri		
18.	Research And Reference Officer	100% by promotion	5 years Experience on the post mentioned in column 5	Assistant Research and Reference Officer	On the basis of seniority Cum merit	Promotion to the post shall be made on the recommendations of a DPC to be constituted by the Speaker for the purpose of judging suitability for the post the DPC will consider the APRs and

19.	Varishthu Vidhi Rachnakar	(a)100% by promotion (b) In case of Non- availability of suitable persons by direct recruitment/ Transfer / deputation.	(a) 5 years experience on the post mentioned in column 5 (b)In case of Direct recruitment Candidate must be a law Graduate from any University established by Law in India. (2) years course under the old scheme and 3 years course under the new scheme or a Bachelor of Law profession) and mist have had General English and Hindi as the subjects in the Gradution examination	Translator	On the basis Of seniority Cum merit	other service record of the incumbent. (a) Promotion to the post shall be made on the recommendations of a DPC to be constituted by the Speaker. For the purpose of judging suitability for the post the DPC will consider the APRs and other service record of the incumbent. In case of Direct Recruitment, the post shall be filled in by inviting applications from eligible candidates and Selection shall be made on the basis of examination (syllabus to be prescribed by the Speaker.) and interview by a committee consisting of Secretary, Special Secretary and one more officer to be nominated by the Speaker.
20.	Marshal	(A)by direct recruitment or (B)by deputation or (C) by transfer	Graduate from any University established by law in India.			(a) In case of Direct Recruitment, the post shall be filled in by inviting applications from eligible candidates and Selection shall be made on the basis of examination (syllabus to be prescribed by the Speaker) and interview by a co- mmittee consisting of Secretary, Special Secretary and one more officer to be

						nominated by the Speaker. (b) In case of deputation or appointment by way of transfer the post shall be filled by a Dy.S.P. having not less than 5 years experience. Sabha Secretariat inserted, namely:-
10.	Deputy Librarian	(a) 100% by promotion (b) In case of non- availability of suitable persons by direct recruitment / transfer/ Deputation	(a) 3 years experience on the post mentioned in column 5 (b) In case of Direct recruitment Degree in Library Science from any University established by Law in India. 3 years experience of working in a library, preferable in a degree college library.	Library Assist ant	On the basis of seniority cum merit	(a) Promotion to the post shall be made on the recommendations of a DPC to be constituted by the Speaker for the purpose of judging suitability for the post, the DPC will consider the APRs and other service record of the incumbent. (b) In case of direct recruitment the post shall be filled in by inviting applications from eligible candidates and selection shall be made on the basis of examination (syllabus to be prescribed by the Speaker) Interview by a Committee consisting of Secretary, Special Secretary and one more officer to be nominated by the speaker.
11.	Photogra- pher	100% by direct recruitment	Graduate from any University established by Law in India & having 5 years experience of Photography. Preference will be given to those having			The post shall be tilled in by inviting applications from eligible candidates and selection shall be made on the basis of Interview by a committee consisting of Secretary, Special

Diploma in Photograph	Secretary and one more officer to be nominated by the
	speaker.

(vi) Tie existing serial number 4 and entry there to under the heading "Rajasthan Vidhan Sabha Secretariat Service" shall be deleted. No_F.3 (6) Esst/RLA/1991 Part-II By Order, G. L. Chwodhri Secretary.